

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 20.08.2018.

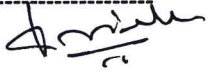
PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao vittanala**,  
2.Hon'ble member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No.93/B B/2018	For hearing	Sec 9 of I&B Code	M/s Stella Moda Fab LLP	Krishna S Vyas Advocate	M/s Scotts Garments Ltd	Shri Balram R Roa Advocate

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1) Krishna. S. Vyas

Petitioner



PETITIONER/s :

M/s - STELLA MODA .

RESPONDENT/s :

M/s. SCOTTS GARMENTS.

**ORDER**

Heard Shri Krishna S. Vyas, learned Counsel for Petitioner.  
None appeared for Respondent.  
At the request, post the case on 06/09/2018.

  
MEMBER (T)

  
MEMBER (J)